

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.477/TT/2014

Date: 29.4.2015

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 80 MVAR Bus Reactor at Kotputli Sub-station under Northern Region System Strengthening Scheme-XV in Northern Region (Actual COD: 10.9.2014) for tariff block 2014-19.

Sir,

I am directed to refer to this Commission's "record of proceedings" of hearing held on 20.1.2015 in the above mentioned petition wherein it was directed to file certain information and your letter dated 22.4.2015 seeking extension of time upto 10.5.2015 for filing the same, and to say that your request for extension up to 10.5.2015 has been acceded to. I am also to inform you that no further extension of time shall be granted.

Yours faithfully,

Sd/-  
(V.Sreenivas)  
Deputy Chief (Legal)